

सुचित जाति/अनुसुचित जनजाति समुदायों के लिए आरक्षित पदां को इन समुदायों से सम्बन्धित उम्मीदवारों द्वारा भरने का प्रयास किया जा रहा है ।

**Administrative powers to Controller General of Accounts**

4228. SHRI E. BALANANDAN;  
SHRI AJIT BAG;  
SHRI AJOY BISWAS:

Will the Minister of FINANCE be pleased to state:

(a) is there any proposal to give administrative powers to the Controller General of Accounts to settle the employees' problems;

(b) if so, when and the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) No, Sir.

(b) Does not arise.

(c) Under the scheme of Departmentalisation of Accounts introduced in phases from 1-4-1976, the Secretaries of the Ministries/Departments are the Chief Accounting Authorities and the entire accounting staff in the Ministries/Departments functions under their administrative control. As such, the question of giving any administrative powers to the Controller General of Accounts over the staff working in the Pay and Accounting units of the various Ministries/Departments does not arise.

**Ad-hoc and Permanent vacancies for the post of Junior and Senior Translators**

4230. SHRI D. L. BAITHA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) number of existing ad-hoc and permanent vacancies for the post of

Junior and Senior Translators in his Ministry;

(b) whether these posts have been created on the basis of set guidelines of DPAR or are being created and filled up arbitrarily at the Ministry's own level;

(c) if not created on the basis of the set guidelines of the DPAR, the reasons therefor; and

(d) whether it is also a fact that the above-mentioned posts have been filled without giving wide publicity and circulation in other Ministries/Departments?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) At present there is no vacancy in the grade of Senior and Junior Hindi Translators in the Sectt. of this Ministry (Main).

(b) to (d). This Ministry had created two posts of Hindi Translators Grade I and two posts of Hindi Translators Grade II for Hindi work in the Secretariat of this Ministry (Main) with the approval of the Ministry of Finance. Two posts of Hindi Translators Grade I have been filled up on regular basis by promotion of two eligible Hindi Translators Grade II in this Ministry in accordance with the Recruitment Rules for these posts in this Ministry with effect from 20-1-1981 and 10-7-1981 respectively. Consequent upon the appointment of one of the Hindi Translators Grade I as Hindi Officer on ad-hoc basis in this Ministry in accordance with the instructions issued by the Deptt. of Official Language the resultant vacancy of Hindi Translator Grade I has been filled up on ad-hoc basis by promoting Hindi Translator Grade II. The two resultant vacancies of Hindi Translators Grade II have been filled up purely on ad-hoc basis pending availability of regular incumbents for these posts in terms of the Central Sectt. Official Language (Group 'C' posts) Rules, 1981 notified by the Deptt. of Official Language.